



**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 101
IA No. 605/JPR/2023
CP No. (IB)- 89/9/JPR/2022
Under Section 9 of IBC, 2016

In the matter of:

M/s Om Enterprises

... Operational Creditor

Versus

M/s Ravi Infrabuild Projects Pvt. Ltd.

... Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Praveen Kumar Aggarwal, Adv.
For the Respondent : Vinay Kothari, Adv.

ORDER

Heard Mr. Praveen Kumar Aggarwal, Adv. appearing on behalf of the Petitioner/ Operational Creditor. Mr. Vinay Kothari, Adv. appearing on behalf of the Respondent/ Corporate Debtor.

IA No. 605/JPR/2023

This application has been filed by Mr. Sudesh Kumar, IRP in the matter of M/s Ravi Infrabuild Projects Pvt. Ltd. An application under Section 9 filed by M/s Om Enterprises was admitted vide order dated 19.09.2023. Hon'ble High Court of Judicature for Rajasthan at Jodhpur vide order dated 28.09.2023 stayed the effect and oppression of the order dated 19.09.2023. It is submitted by learned counsel for both the parties that Hon'ble High Court by subsequent



order, permitted this Adjudicating Authority to proceed with the case. In view of the settlement arrived between the parties, this application is allowed. **CP No. (IB)- 89/9/JPR/2022** is dismissed as withdrawn.

Sd

(Rajeev Mehrotra)
Technical Member

Sdr

(Deep Chandra Joshi)
Judicial Member

November 23, 2023